

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(7)

O.A. No.374 of 2003

New Delhi, this the 19th day of February, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri A.P. Nagrrath, Member (A)

J.P.N. Singh
Assistant Director (Hort.),
Division No.VI,
I.P. Bhawan,
New Delhi.
(By Advocate : Shri K.B.S. Rajan) ...Applicant

Versus

1. Union of India,
through the Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. Director General of Works,
C.P.W.D.,
Nirman Bhawan,
New Delhi.
3. Director (Hort.),
C.P.W.D.
Y Shape Building,
I.P. Estate,
New Delhi-110003.
4. Gajendra Singh,
Assistant Director (Hort.),
Office of Ex. Engineer,
Chandigarh Divn. No.1,
Kendriya Sadan,
Sector 9A, Chandigarh.Respondents

ORDER (ORAL)

By Shri Justice V.S. Aggarwal, Chairman :

The grievance of the applicant is that in terms of the decision of the Supreme Court in the case of Suraj Prakash Gupta Vs. State of J&K (2000 (7) SCC 5661), the applicant should be shown senior to others. He contends that seniority list, which was circulated vide OM dated 5.9.2002, is erroneous and that the same should be quashed. In this regard, the applicant has already submitted a representation dated 1.6.2002, a



(2)

(3)

copy of which is Annexure-A3: Regarding which no decision seemingly has been taken.

2. At this stage, we are not expressing any opinion on the merits of the matter or with respect to the question, whether the decision of the Supreme Court in the case of Suraj Prakash Gupta (supra) would be applicable or not.

3. We dispose of the present Original Application with a direction to the respondent No.2 to take a decision on the representation of the applicant. It is directed that the applicant may, if so advised, supplement the pending representation within one month. The said representation shall be disposed of within six months from the date of receipt of the certified copy of this order by passing a speaking order. The order so passed shall be conveyed to the applicant.

4. Subject to aforesaid, OA is disposed of at the admission stage itself.

Ans
(A.P. Nagrath)

Member (A)

(S Ag)
(V.S. Aggarwal)
Chairman

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